

[Shri B. R. Bhagat]

counts. [Placed in Library. See No. LT-5746/66].

- (4) Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts, Railways, for 1964-65 [Placed in Library, See No. LT-5747/66].

REPORT OF SALT DEPARTMENT FOR 1964-65 ETC.

The Minister of State in the Ministry of Industry (Shri Bibudhendra Misra): Sir, on behalf of Shri D. Sanjivayya, I lay on the Table a copy each of the following papers:

- (1) Report of the Salt Department for the year 1964-65. [Placed in Library, See No. LT-5748/66].
- (2) (i) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 1964-65 along with the Audited Accounts and comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-5749/66].
- (3) (i) Annual Report of the Travancore Titanium Products Limited, Trivandrum, for the year ending 31st December, 1964 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (3) of section 619A of the Companies Act, 1956 read with clause (c)(iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of

the President, in relation to the State of Kerala.

- (ii) Review by the Government of Kerala on the working of the above company. [Placed in Library. See No. LT-5750/66].

MEMORANDUM AND ARTICLES OF ASSOCIATION OF HINDUSTAN ZINC PRIVATE LTD., UDAIPUR AND ANNUAL REPORT OF SINGARENI COLLIERIES COMPANY LIMITED, KOTTAGUDEM COLLIERIES AND ITS REVIEW BY GOVERNMENT

The Deputy Minister in the Ministry of Mines and Metals (Shri Mehdi): On behalf of Shri S. K. Dey, I lay on the Table a copy each of the following papers:

- (1) Memorandum and Articles of Association of the Hindustan Zinc Private Limited, Udaipur, [Placed in Library. See No. LT-5751/66].
- (2) (i) Annual Report of the Singareni Collieries Company Limited, Kottagudem Collieries (Andhra Pradesh) for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619 of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-5752/66].

13.27 hrs.

RELEASE ON PAROLE OF MEMBER (Shri Ananda Nambiar)

Mr. Speaker: I have to inform the House that I have received the following communication, dated the 8th

March, 1966 from the Superintendent, Central Jail, Cuddalore:

"I have the honour to inform you that Shri Ananda Nambiar, Member, Lok Sabha, was realised on parole on the 7th March, 1966, for a period of one month."

Shri Sezhiyan (Perambalur): I want to know whether any conditions have been put on him.

Mr. Speaker: I am told, the conditions have also been received. He can see if he wants.

(3) Discussion and voting on the Supplementary Demands for Grants (General) for 1965-66.

(4) Consideration and passing of the Armed Forces (Special Powers) Amendment Bill, 1966.

(5) Discussion and voting on:

Demands for Grants (Railways) for 1966-67.

Supplementary Demands for Grants (Railways) for 1965-66.

Shri D. C. Sharma (Gurdaspur): How can you find time for all these things?

Mr. Speaker: Whatever we can finish, we will finish; the others will be carried forward.

13.28 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

MINUTES

Shri D. N. Tiwary (Gopalganj): I lay on the Table a copy of the Minutes of Sittings of the Committee on Public Undertakings relating to Thirteenth Report on the Management and Administration of Public Undertakings (Planning of Projects).

Mr. Speaker: The statement by the Leader of the House.

Shri Satya Narayan Sinha.

13.29 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 14th March, 1966 will consist of:

- (1) Further discussion on the General Budget for 1966-67.
- (2) Submission to the vote of the House of Demands on Account (General) for 1966-67.

Shri Sezhiyan (Perambalur): On 24th February, 1966, in the course of reply to Starred Question No. 180 and supplementaries thereon regarding the raid on astrologer's house, the hon. Leader of the House was pleased to intervene and say:

"The reply of the Government is not yet over and I think some explanation about that must be given on behalf of the Government or by the Minister concerned."

More than three weeks have passed, but no statement has come forward either from the Government or from the Minister. I want to know from the Leader of the House whether this statement will be made next week.

Mr. Speaker: What was the subject?

Shri Sezhiyan: It was about the raid on the astrologer's house. So many supplementary questions were put and the Leader of the House said that a statement would be made by the Government or by the Minister.